

श्री बी० सत्यनारायण रेड्डी
(आन्ध्र प्रदेश) : मेरा प्वाइंट आफ
आर्डर है।

MR. CHAIRMAN: There is no subject.
Mr. Singh, will you listen to me?
(Interruptions). Mr. Reddy, please sit
down. Just a minute (Interruptions).

1 p.m.

कुछ माननीय सदस्य : श्रीमन्,
हमको बोलने का मौका दीजिए।

श्री रामेश्वर सिंह : श्रीमन्, कुछ
माननीय सदस्यों को सदन में आने नहीं दिया
गया है। यह सदन का अपमान है।

श्री सभापति : श्री रामेश्वर सिंह जी,
अब आप बैठ जाइये। अब मैं इस मामले को
तय करता हूँ कि जब डिस्कशन होगा
तो उस वक्त सब बोलेंगे। अभी इस वक्त
बोलने का कोई फायदा नहीं है ...
(Interruptions)

I am standing. (Interruptions) There is no
subject for discussion. In fact, Mr. Advani has
very correctly said that he has raised this
subject and asked for a discussion. What is
the use of anticipating that by raising the
issue right now.. (Interruptions) Otherwise
we will not be able to do our other work. I
think the matter may rest here and Mr.
Advani's request and Mr. Shahi's request may
come before me. (Interruptions) Now, Mr.
Secretary-General to lay Papers on the Table
(Interruptions).

श्री रामेश्वर सिंह : श्रीमन्, आप
मेरी बात सुन लीजिए... (Interruptions)

MR. CHAIRMAN: I do not think we can
get into it just now. We cannot have it just
now.

श्री रामेश्वर सिंह : श्रीमन्, सदस्यों
को सदन में आने नहीं दिया गया है...
(Interruptions)

श्री सभापति : आप फिर कहेंगे,
फिर कहेंगे, फिर कहेंगे। इस वक्त
कुछ भी कहने की जरूरत नहीं है।

PAPERS LAID ON THE TABLE

SHRI BHUPESH GUPTA (West Bengal):
On this I have a submission to make.

SHRI SADASHIV BAGAITKAR
(Maharashtra); I am on a point of order.
(Interruptions)

SHRI ARVIND GANESH KULKARNI
(Maharashtra): On a point of order. You are
calling for the Papers to be laid on the Table.
(Interruptions) Mr. Kesri is going to place
some Ordinances on the Table of the House.
But, Sir, you have yourself ruled in the last
Session that Ordinances in the ordinary course
should not be issued. Has the Government
become wild or otherwise? I do not know. Sir
the Ordinance on Black Bonds is on the Table
of the House. It should be thrown out. It cannot
be placed on the Table of the House. I would
appeal to Mr. Kesri not to place it on the
Table of the House. (Interruptions),

Statement of the Bills passed by the Houses of
Parliament during the Hundred and Sixteenth
Session of the Rajya Sabha and assented to by
the President.

THE SECRETARY-GENERAL:

Sir, I beg to lay on the Table a Statement (in
English and Hindi) showing the Bills passed
by the Houses of Parliament during the
Hundred and Sixteenth Session of the Rajya
Sabha and assented to by the President.
(Interruptions) [Placed in Library. See No.
LT- 1777 J 81].

SHRI SADASHIV BAGAITKAR: On a
point of order. (Interruptions).

SHRI ARVIND GANESH KUL
KARNI: When we are objecting, how
can you allow him _____ (Interruptions).